

**HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD**

**CORRIGENDUM DATED 31 -08-2019**

**REFERENCE:** Notification Nos.1/2019 to 9/2019 issued on 31-07-2019 by the High Court for the State of Telangana, inviting applications through online for filling the various categories of posts under direct recruitment in the Telangana Judicial Ministerial and Subordinate Service.

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It is to inform to all the concerned, that the direct recruitment process of staff to various categories of posts in certain Judicial Districts of the State of Telangana, could not be completed due to administrative reasons. In the meanwhile, the High Court has issued notifications on 31-07-2019 inviting applications for recruitment to various categories of posts under Telangana State Judicial Ministerial and Subordinate Service, under reference cited.

Now, the High Court for the State of Telangana has decided to permit the candidates who applied earlier against the said Notifications issued by the Principal District Judges / Unit Heads for direct recruitment of various categories of posts, and that the recruitment process could not be completed, to participate in the recruitment in pursuant to notification dated 31-07-2019. This benefit is extended only to such candidates who have applied in response to earlier notifications issued by the respective Principal District Judges/ Unit Heads and those were qualified in all respects as on the date of issuance of earlier notification, but recruitment was not finalized.

It is further to inform that, in view of above decision of the High Court, the last date for submission of applications through 'online' is extended till 18-09-2019 upto 11:59 p.m., so as to enable those candidates to apply for the posts in view this Corrigendum.

  
**REGISTRAR (ADMINISTRATION)**  
**F.A.C. REGISTRAR (RECRUITMENT).**